INVESTMENT IN CENTRAL INDUSTRIAL UNITS IN STATES

1393. SHRI KESAVAN (THAZHA-VA: Will the PRIME MINISTER be pleased to state the amounts proposed to be invested by Government in Central Government Industrial units in each State during the Fourth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : According to the Draft Fourth Five Year Plan 1969-1974, the outlay in Central Government Industrial Undertakings in the various States have been proposed for the five year period as given below :---

	States				(Outlay)
					(Rs. in lakhs)
Ι.	Andhra Prad	esh	•	•	35 ,4 9
2.	Assam .	•	•	•	26,46
3 • 2	Bihar .	•			726,92
4 · ·	Gujarat	•		•	51,32
5.	Kerala	•	•	•	49,62
6.	Maharashtra		•	•	135,00
7.	Mysore	•			7,00
8.	Madhya Pra	desh		•	100,13
F 9.	Orissa .	•	•	•	4,67
10.	Rajasthan	•	•	•	72,06
11.	Tamil Nadu	•			36,41
12.	Uttar Prades	h			22,11
13.	West Bengal		•		38,58
14.	Jammu & Ka	shmir	•		No sepa- rate allo- cation as yet.
15.	Union Territ	ories	•	•	50
16.	Unallocated	amou	nt	•	825,70*

*Not allocated as between various states.

INCOME-TAX ASSESSEES AND CASES

1394. DR. SALIGRAM :

SHRI KRISHAN KANT : SHRI ARJUN ARORA :

Will the PRIME MINISTER be pleased to lay on the Table of the House a year-wise statement for the year 1957-58 to 1968-69 showing :—

(i) number of assessees as on 1st April of the year;

(ii) number of new assessees added to (i) during the year;

(iii) number of cases struck off during the year;

(iv) net number of assessees at the end of the year;

(v) number of assessment proceedings involved in (iv);

(vi) number of pending assessments of previous years as on 1st April;

(vii) total number of assessments for the year;

(viii) total number of assessments completed during the year;

(ix) number of assessments pending at the end of the year;

(x) number of assessments completed during the last month of the year; and

(xi) number of assessments completed during the last seven days of the last month of the year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): The information called for at item (xi) is not maintained. The rest of the information as far as available is being collected and will be laid on the Table of the House as early as possible.

RURAL ELECTRIFICATION IN THE COUNTRY

1395. SHRI GANESHI LAL CHAU-DHARY : Will the Minister of IRRI-GATION AND POWER be pleased to state :

(a) whether it is a fact that an agreement has been signed between the Government of India and the United States